

**Registered User Agreement of Colgate
Trade Mark**

3893. SHRI ANAND PATHAK : Will the Minister of INDUSTRY be pleased to state :

(a) whether it is a fact that the Registered User Agreement of 'Colgate' trade mark has been rejected;

(b) if so the reasons thereof;

(c) whether Colgate Palmolive has taken the matter to court; and

(d) whether Government propose to modify the Trade Marks Act so as to clarify the Government's policy regarding the use Foreign Trade Marks ?

THE MINISTER OF STATE IN THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) and (b). The application for registration as Registered User of M/s. Colgate Palmolive Company had been rejected having regard to all the circumstances of the case, the interest of the general public and the development of industries, trade or commerce in India.

(c) Yes, Sir.

(d) The issue of regulating the use of foreign trade marks on internal sales is engaging the attention of the Government.

**Leasing Companies for Expansion of
Telephone Network**

3894. SHRI MULLAPPALLY RAMACHANDRAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether any steps were initiated during 1986-87 by Mahanagar Telephone Nigam Limited for availing of the assistance

of a consortium of leasing companies for the expansion and modernisation of the telephone network in Bombay and Delhi;

(b) if so, the details of progress made in this regard; and

(c) which are the leasing companies involved and the total quantum of lease business for the year 1986-87 and the estimated lease business for the year 1987-88 ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS (SHRI SONTOSH MOHAN DEV) : (a) to (c). Some proposal have been received and no decision has yet been taken.

**Growth Rate of Employment in Small
Scale Industries**

3895. SHRI VIJOY KUMAR YADAV : Will the Minister of INDUSTRY be pleased to state :

(a) the number of units, capital employed, value of output and employment in small scale industries during the last three years;

(b) the growth rate of output and employment in small scale industries as compared to that in large scale and medium scale industries; and

(c) the criteria for determining the growth of the small scale sector on which the Government bases its information ?

THE MINISTER OF STATE OF THE DEPARTMENT OF INDUSTRIAL DEVELOPMENT IN THE MINISTRY OF INDUSTRY (SHRI M. ARUNACHALAM): (a) Estimates of number of units, capital employed, value of output and employment in small scale industries during the last three years are given below :

Years As at the end of	No. of units (Lakh Nos.)	Capital employed (Rs. crores)	Value of output (at current prices) (Rs. crores)	Employment (Lakh Nos.)
1	2	3	4	5
1983-84	11.58	7360	41620	84.15
1984-85	12.42	8380	50520	90.00
1985-86 (Provisional)	13.53	9585	61100	96.00

(b) Growth rate of output and employment in large scale and medium scale industries are not available separately. As such a comparison of growth rate of small scale industries with large and medium scale industries is not possible.

(c) The growth of the small scale sector is revealed in terms of several characteristics including number of units, capital employed, value of output and employment. These estimates are based on the trend witnessed in a sample of observations, information contained in the registration application forms, etc.

Survey for Coal in Godavari Coalfield in Andhra Pradesh

3896. SHRI C. SAMBU : Will the Minister of ENERGY be pleased to state :

(a) whether the Geological Survey of India have conducted a survey for coal in the Mulug coal belt between Maneru river and Parsa in the Godavari coalfield in Andhra Pradesh; and

(b) if so, the details thereof ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) Yes, Sir.

(b) Geological Survey of India (GSI) is engaged in regional exploration for coal in the Mulug coal belt of Andhra Pradesh. Exploration for coal has been completed

in Bhopalpalli and Satrajpalli sectors during GSI field season 1985-86. Investigation is being carried out in Chelvai-Pasra, Lakshmidvipet sector. A total reserve of 1588.55 million tonnes of coal of all categories has been estimated.

Payment to Contractual Workers under Central Coalfields Ltd.

3897. SHRI BASUDEB ACHARIA : Will the Minister of ENERGY be pleased to state :

(a) whether the contractual workers in the slurry of the coal washery of Kathera under Central Coalfields Ltd. are being paid less than the amount fixed by Government and if so, facts thereof;

(b) whether the matter was pointed out by the Labour Enforcement Officer (Central) to the Central Coalfields Ltd. management and if so, details thereof;

(c) whether Kathera management of the Central Coalfields Ltd. has also been prosecuted by the State Labour Department, if so, details thereof; and

(d) the steps taken to remedy the situation ?

THE MINISTER OF ENERGY (SHRI VASANT SATHE) : (a) No, Sir.

(b) No, Sir. However, it may be mentioned that the contract workers had